

17.38 hrs.

*At this stage, Shri Basudeb Acharia, and some where hon. Members left the House.*

MR. SPEAKER : I shall now put all other cut motions which have been moved together to the vote of the House.

*The cut motions were put and negatived*

MR. SPEAKER : I shall now put the Demands for Grants (Railways) for 1995-96 to the vote of the House.

The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in the course of payment during the year ending the 31st day March, 1996, in respect of the heads of Demands entered in the second column thereof against demand Nos...1 to 16."

*The motion was adopted.*

MR. SPEAKER : I shall now put the Demands for Excess Grants (Railways) for 1992-93 to the vote of the House.

The question is :

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated fund of India to make good the excess on the respective grants during the year ended on the 31st day of March, 1993, in respect of the following Demands entered in the second column thereof.

Demand Nos.8 and 16."

*The motion was adopted*

17.39 hrs.

### APPROPRIATION (RAILWAYS) NO.2 BILL, 1995\*

[English]

THE MINISTER OF RAILWAYS (SHRI C.K.JAFFER SHRIEF) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96 for the purposes of Railways.

Published in Gazette of India Extraordinary, Part II, Section II, dated 4.5.1995.

MR. SPEAKER : The question is .

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96 for the purpose of Railways."

*The motion was adopted.*

SHRI C.K. JAFFER SHARIEF : I introduce the Bill\*.

SHRI C.K.JAFFER SHARIEF : I beg to move\*

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96 for the purposes of Railways, be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96 for the purpose of Railways, be taken into consideration."

*The motion was adopted.*

MR. SPEAKER : The House will now take up clause by clause consideration of the Bill .

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

MR. SPEAKER : The question is :

"That the schedule stand part of the Bill.

*The motion was adopted*

*The Schedule was added to the Bill*

MR SPEAKER : The question is :

"That the clause 1, Enacting Formula and the Long Title stand part or the Bill."

*The motion was adopted*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

SHRI C.K. JAFFER SHARIEF : I beg to move:

"That the Bill be passed."

MR. SPEAKER : The question is:

"That the Bill be passed."

*The motion was adopted.*

\* Introduced/Moved with the recommendation of the president.